

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.299/252/HDB/2018
NAME OF THE COMPANY	Apna Ghar Infrastructures India Pvt Ltd
NAME OF THE PETITIONER(S)	Apna Ghar Infrastructures India Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V. Satish Kumar	COMPANY SECRETAR	SKUMARAS @ TATTOO.COM 9618320429	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri B.V. Satish Kumar, LD PCS for the Applicant.

Issue notice to RoC and is directed to file his report well before the next date of hearing. The Applicant is permitted to take personal notice on the RoC. Post the case on 28.03.2018.



Member (J)



Member (T)